

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 12th day of *December, 2018*.

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Civil Misc. Application No. 330/02038/2018

IN

Original Application Number. 330/00388/2016.

J.K. Suri, aged about 59 years, S/o Late S.R. Suri, Resident of House No. 115, Block E, Shyam Nagar, Kanpur – 208013, at present serving in the office of SPOs, KP (M) Dn. Kanpur.

.....Applicant.

VE R S U S

1. Union of India through its Secretary, Ministry of Communication, Department of Posts, Govt. of India, New Delhi – 110011.
2. Director General, Posts, New Delhi – 110011.
3. Director, Postal Services, Office of PMG, Kanpur Region, Kanpur – 208001.
4. Supdt. Of Post Offices, Kanpur (M) Division, Kanpur – 208001.

.....Respondents

Advocate for the applicant : Shri Swayambar Lal
Advocate for the Respondents: Shri Vijay Kumar Pandey

O R D E R

(Delivered by Hon'ble Ms. Ajanta Dayalan, AM)

Learned counsel for the applicant submitted that he has filed MA No. 2038/2018 to withdraw this OA on the ground that the relief claimed by the applicant in this OA has now been granted to him by the department and as such the OA has become infructuous. Learned counsel for the respondents has no objection.

2. In view of the above, MA No. 2038/18 is allowed and the OA is dismissed as having been rendered infructuous.

(RAKESH SAGAR JAIN)
MEMBER- J.

(AJANTA DAYALAN)
MEMBER- A.

Anand...